

- iv) Road Safety audit is being taken up in selected stretches of National Highways by NHAI.

Special Central Government package for roads

2569. SHRI GOVINDRAO ADIK :

SHRI SANJAY RAUT :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether Himachal Pradesh has sought a special Central Government package for strengthening its road network for the smooth transportation of apples and other important cash crops grown outside the State; and

(b) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) No, Sir.

(b) Does not arise.

National and express highways in NE region

2570. SHRIMATI NAZNIIN FARUQUE : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the actual number of approved National and Express Highways in the States of North East and the total length thereof;

(b) whether any proposal is under consideration with the Ministry for proposed new National and Express Highways for the States of North East as on date;

(c) if so, district-wise details thereof;

(d) State where there is less number of National Highways network; and

(e) by when the approval is likely to be given by Government?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) There are 47 number of approved National Highways having the total length of 8480 km in the States of North East. As on date, there is no approved Express Highway in the States of North East.

(b) and (c) As on date, 21 proposals are under consideration with the Ministry for proposed new National Highways for the States of North East. However, National Highways passes through

different States or districts of the same State and are not declared district wise.

(d) Sikkim and Assam States are having less length of National Highways network based on criterion of length per 1000 square km area and length per lakh population respectively.

(e) Expansion of National Highway network is a continuous process and declaration of new National Highway is taken from time to time depending upon requirement of connectivity, inter-se priority and availability of funds.

Rewas-Aware port

2571. SHRI GOVINDRAO ADIK :

SHRI SANJAY RAUT :

Will the Minister of SHIPPING be pleased to state :

(a) whether the State Government of Maharashtra has requested for grant of right of way to Rewas-Aware Port developing an Approach Channel through MbPT waters of around 17 Kms;

(b) if so, Government's response thereto;

(c) the reasons for the delay to provide NOC to Maharashtra Maritime Board/ Rewas-Aware Port Developer from MbPT for the use of waterways of around 17 kms; and

(d) by when the grant of right of way to Rewas-Aware Port will be issued?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) Yes, Sir. Government of Maharashtra through Maharashtra Maritime Board (MMB) has requested Mumbai Port for grant of right of way to Rewas Port developing an Approach Channel through Mumbai Port's waters for around 17 Kms.

(b) Mumbai Port has in principle, agreed to consider the right of way to Rewas Port for development of an approach channel provided that the Terms and Conditions for right of way are mutually agreed to by Mumbai Port and Rewas Port.

(c) The issue of permission for Approach Channel to the Rewas port Ltd. through the port limit of Mumbai Port depends upon satisfactory completion of the Terms and Conditions mutually agreed to by MbPT and Rewas Port Ltd. In spite of several rounds of discussion with MbPT, Rewas Port Ltd. have not yet mutually agreed to the Terms and Conditions for Right of Way.